

## LEGISLATIVE ASSEMBLY SECRETARIAT NATIONAL CAPITAL TERRITORY OF DELHI OLD SECRETARIAT, DELHI 110 054

## **NOMINATION FORM**

I propose the name of Sh./Smt./Ms.

\_\_\_\_\_, MLA to be member of the

Delhi Building and Other Construction Workers Advisory Committee.

Signature of Proposer \_\_\_\_\_

Name of Proposer \_\_\_\_\_

Constituency No.\_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

I am willing to serve as Member of the Delhi Building and Other

**Construction Workers Advisory Committee**.

Signature of Proposed MLA \_\_\_\_\_

Name \_\_\_\_\_

Constituency No. \_\_\_\_\_

Place: Delhi

Dated: \_\_\_\_\_

The Secretary Delhi Legislative AssemblyOld Secretariat, Delhi.

## Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Delhi Building andOther Construction Workers Advisory Committee.** 

I hereby withdraw the above and hence the Nomination Formmay be treated withdrawn and cancelled.

Signature of MLA: \_\_\_\_\_

Name of MLA: \_\_\_\_\_

Constituency No: \_\_\_\_\_

Place: Delhi

Dated:\_\_\_\_\_

To,